

and 84-85. During 84-85, an amount of Rs. 10.37 crores was released under Accelerated Rural Programme. The Govt. of Orissa requested for an additional release of Rs. 75 lakhs in March, 1985 against which Rs. 50 lakhs was released to them.

Schemes for Fisheries Development

*630. PROF. RAMKRISHNA MORE :
SHRI YASHWANTRAO GADAKH
PATIL :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that the country has a vast potential for fisheries development;

(b) if so, the details of the schemes being implemented to exploit the potential fully; and

(c) the target of producing fish for the year 1985-86 ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :

(a) to (c) The vast potential of fisheries in the country is being increasingly exploited through several schemes and programmes being implemented both under States and Central Sectors. Some of the important programmes being implemented by the Central Government are as follows :

- (i) Assistance to the States in diversifying fishing activities and motorization of indigenous craft through loans/subsidy;
- (ii) augmentation of deep sea fishing fleet through a judicious mix of indigenous, imported and chartered fishing vessels;
- (iii) providing 33% subsidy on the cost of indigenously constructed deep sea fishing vessels;
- (iv) providing loans on soft term for purchase of deep sea fishing vessels through the Shipping Development Fund Committee;
- (v) augmentation of Fisheries Surveys and assistance for construction of fishing harbours at major and

minor ports and of the landing and berthing facilities at smaller fishing centres; training of fishery operatives for manning the fishing vessels;

- (vi) regulation of fishing by foreign vessels in the Exclusive Economic Zone. For this purpose, 'The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981' has come into force with effect from 2nd November, 1981;
- (vii) establishment of Fish Farmers' Development Agencies at district levels for development of aquaculture;
- (viii) construction of commercial size Fish Seed Farms hatcheries in States;
- (ix) Development of brackishwater fish for prawn farming in maritime States/U.Ts. and utilisation of saline lands in certain land locked States;
- (x) Development of resources for enhancing fish production; and
- (xi) Establishment of trout hatcheries for supporting trout culture on commercial scale.

2. The target of fish production envisaged for 1985-86 is 31 lakh tonnes.

Loss Due to Drought in Haryana

*632. SHRI RAM PRAKASH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have sent any team to assess the loss due to drought in various parts in Haryana;

(b) if so, whether any report has been submitted by the team; and

(c) its main recommendations and Government's reaction thereto ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :

(a) No, Sir,